

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2020**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

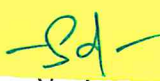
SECTION 9 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

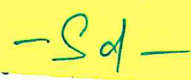
**Present: Mr. Kanishk Khetan, Advocate for the
Petitioner
Ms. Deepika Bhugra Prasad, RP in Person.**

ORDER

Renotify this case on 11th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**